

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG
OFFICE ORDER**

Dated, Shillong 28th August, 2024

No.HCM.II/5/2023-Estt/9 : With the approval of the Hon'ble the Chief Justice(Acting), High Court of Meghalaya, the engagement of Shri B.S.Thangkhiew (Retd Chief Architect PWD, Buildings) as Consultant (Judicial Infrastructure) on contractual basis is hereby extended for another period of 6(six) months w.e.f 01.09.2024 on the same terms and conditions as indicated in this Registry order No HCM II/5/2023-Estt/579 dated 01.03.2023.


REGISTRAR GENERAL

Memo No.HCM.II/5/2023-Estt/9-A Dated, Shillong 28th August, 2024
Copy to :-

1. The Private Secretary to the Hon'ble the Chief Justice (Acting), High Court of Meghalaya, for favour of kind information of the Hon'ble the Chief Justice (Acting).
2. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's information.
3. The Private Secretary to Hon'ble Mr. Justice B. Bhattachajee, High Court of Meghalaya, Shillong for his Lordship's information.
4. All District & Sessions Judges, Meghalaya for favour of kind information.
5. The Secretary to the Government of Meghalaya Law (A) Department, Shillong for kind information and necessary action.
6. The Registrar (Admn), High Court of Meghalaya, Shillong for kind information.
7. The Accountant General (A&E), Meghalaya, Shillong for favour of kind information.
8. The Chief Engineer, PWD (Building), Meghalaya, Shillong for favour of kind information.
9. Shri Basan S Thangkhiew for favour of kind information and necessary action.
10. The Deputy Registrar (Accounts), High Court of Meghalaya, Shillong for kind information and necessary action.
11. The System Analyst, High Court of Meghalaya, with a request to get the same uploaded in the official Website.
12. Office file.


REGISTRAR GENERAL

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28/8/24